Citizen's Charter – Reserve Bank of India (RBI)

Internal Debt Management Department (IDMD)			
(including services provided by Public Debt Offices)			
Regulatory Approvals			
191	Surrender of Primary Dealer (PD) license	30	<u>PRAVAAH</u>
192	Application for empanelment as a Receiving Office for Floating Rate Savings Bonds (FRSB), 2020	45	<u>PRAVAAH</u>
193	License for Primary Dealer (PD) business	60	<u>PRAVAAH</u>
Service Requests by Subsidiary General Ledger (SGL) / Constituent Subsidiary General			
Ledger (CSGL) account holders			
194	Closing of SGL / CSGL Account	3	<u>PRAVAAH</u>
195	Modification of Designated Settlement Bank details linked to SGL account	3	<u>PRAVAAH</u>
196	Registration / Revocation / Invocation of Pledge, Lien, etc.	3	Through e-Kuber
197	Opening of SGL Account by eligible entities in terms of extant SGL guidelines	15	<u>PRAVAAH</u>
198	Opening of CSGL Account by eligible entities in terms of extant CSGL guidelines	15	<u>PRAVAAH</u>
Service Requests by Receiving Offices [#]			
199	Registration / Revocation / Invocation of Pledge / Lien for Sovereign Gold Bonds (SGBs)	3	Through e-Kuber
200	Rematerialisation of SGBs	3	Through e-Kuber
201	Dematerialisation of SGBs	20\$	Through e-Kuber
202	SGB – Submission of claims for payment of interest beyond limitation period	45	<u>PRAVAAH</u>
203	Relief Bonds / Savings Bonds - Submission of claims for payment of interest beyond limitation period	45	<u>PRAVAAH</u>